NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1279/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES:

Rotomac Global Pvt.Ltd.

V/s.

Cane Agro Energy India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

S. No. NAME DESIGNATION SIGNATURE

S. No. NAME DESIGNATION SIGNATURE

Respondent

Respondent

Respondent

Signature

Respondent

Respondent

Applicante

Gamin Godies Advocate for Applicante

Crawford Bayley & Ylochej 13/9/11

Adw for the toptwants

ORDER CP No. 1279/I&BP/CLB/MB/MAH/2017

On the Consent Terms arrived between the parties, at request of the Petitioner Counsel, this Petition is dismissed as withdrawn looking at the Consent Terms.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Encl: Consent Terms

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)